

IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH
(through Hybrid Mode)
COURT-I

Item No. 122

IA Nos. 529/2024, 540/2024, 797/2024
907/2024, 908/2024, 909/2024, 913/2024
337/2024, 339/2024, 428/2024, 787/2024
791/2024, 792/2024, 1075/2024, 1158/2024
1159/2024, 1163/2024, 1172/2024, 1175/2024
790/2024, 914/2024, 1164/2024, 1166/2024

In
CP (IB) No. 98/Chd/Hry/2022
(Admitted)

IN THE MATTER OF:

Punjab & Sind Bank

...Petitioner/ Operational Creditor

Vs.

Samar Estates Pvt. Ltd.

...Respondent/ Corporate Debtor

Under Section: 7, 60(5) IBC 2016, R 11 NCLT

Order delivered on 14.05.2024

CORAM:

SH. L. N. GUPTA
HON'BLE MEMBER (T)

SH. HARNAM SINGH THAKUR
HON'BLE MEMBER (J)

PRESENT:

For the Applicant in IA Nos.
1158/2024 and 1159/2024

: Mr. ADS Jattana, Advocate

ORDER

IA Nos. 1158/2024 and 1159/2024

These applications are taken up on urgent mentioning. These applications are filed under Section 60(5) of the Code. Heard. Issue notices of these application to the respondents within two weeks. The applicant shall collect the notice from the Registry and send the same immediately to the respondents at its registered

address by speed post along with copy of the petition and the entire paper book with a copy of this order as well as at the email address of the respondents.

In case, the service of speed post on the respondents is not effected, then the petitioner shall adopt the mode of substituted service and the notice of hearing be advertised in two daily newspapers (one English and one Hindi) having wide circulation in the area and file affidavit of service along with copy of postal receipt, tracking report, copy of email and paper clippings, if applicable within two weeks.

Reply, if any, be filed within two weeks after receipt of notice with a copy in advance to the counsel opposite. List on 03.06.2024.

IA Nos. 529/2024, 540/2024, 797/2024, 907/2024, 908/2024, 909/2024, 913/2024, 337/2024, 339/2024, 428/2024, 787/2024, 791/2024, 792/2024, 1075/2024, 1163/2024, 1172/2024, 1175/2024, 790/2024, 914/2024, 1164/2024, 1166/2024

List these applications on 03.06.2024.

-sd-
(L. N. GUPTA)
MEMBER (T)

-sd-
(HARNAM SINGH THAKUR)
MEMBER (J)

SM